

NOTIFICATION

In exercise of the powers vested under Section 8-A of the Legal Services Authorities Act, 1987, Hon'ble the Chief Justice is pleased to nominate Hon'ble Mr. Justice Dharam Chand Chaudhary as Chairman of the H.P. High Court Legal Services Committee with immediate effect.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Amgenke
~~SECRETARY~~
HIGH COURT LEGAL SERVICES
COMMITTEE

26377-86

Endst. No.HHC/Secy./HC-LSC/3/96-

Dated: 23.08.2014

Copy forwarded for information to:-

- 1/ The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice;
2. Secretaries to Hon'ble Judges;
3. Secretary to Hon'ble Mr. Justice Dharam Chand Chaudhary, Judge for kind perusal and information of Hon'ble Judge;
4. The Member Secretary, H.P. State Legal Services Authority, Shimla.
5. Secretary (Home) to the Government of Himachal Pradesh, Shimla.
6. OSD(Protocol)/All the Additional Registrars;
7. All the Deputy Registrars/Assistant Registrars/Court Masters;
8. All the Section Officers/Protocol Officer/Public Relations Officer/Private Secretaries/Chief Librarian/Marriage Counsellor;
9. The Secretary/Private Secretary/PAs to the Registrar General/Registrar(Rules)/Registrar(Vigilance)/Registrar (Judicial)/ Registrar(Administration);
- ✓10. The Section Officer (Computer) is requested to upload the above Office Order on the High Court Website today itself.

(From Sl.Nos.1 to 3 and 6 to 10 High Court of H.P. at Shimla)

Amgenke
~~SECRETARY,~~
HIGH COURT LEGAL SERVICES COMMITTEE

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